

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2573
ANSWERED ON:16.12.2004
SETTING UP OF NEW MILITARY STATION AT AVERI
Chandel Shri Suresh;Singh Smt. Pratibha

Will the Minister of DEFENCE be pleased to state:

referring to the reply given to Unstarred Question No. 386 dated December 04, 2003 regarding setting up of an Army Cantonment at Averi and state:

- (a) the date on which the decision for setting up of a new military station at Averi, in Kullu, Himachal Pradesh was taken;
- (b) since when the process of acquiring land is going on;
- (c) the time by which the acquiring work is likely to be completed;
- (d) the date on which the case of transfer of 261 bighas, 16 biswas land of the State Government scattered in several pieces in the acquired land was raised with the State Government and the latest position of this case; and
- (e) the progress made regarding setting up of military station in those areas where the land has been acquired?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

- (a) Government sanction for acquisition of land for setting up of military station at Averi was issued on 2.7.1991.
- (b) The process of acquisition started in 1991.
- (c) The acquisition of private land has been completed in 1998.
- (d) The State Government was approached in the middle of 2002 to obtain No Objection Certificate for transfer of 261 bighas, 16 biswas of state government land. An amount of Rs. 1,47,54,150/- is required to be paid to the State Government towards the transfer of land.
- (e) Zonal Plan for Military Station, Averi is under preparation by the Local Military Authorities. The following infrastructure related works are under process for sanction and execution:-
 - (i) Realignment of HT (High Tension) line for Rs. 165 lakhs, and
 - (ii) Provision of filtration Plant and augmentation of water supply for Rs. 222 lakhs.